*69. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: SHRI KAPIL VERMA:

Will the Minister of FINANCE be pleased to state:

(a) what other options Government have under consideration in the- event of their decision not to go in for I. M. F loan in a big way to meet the balance of payments position; and

(b) how much India is entied to get from the I. M F. if it applies for such loan and what are the conditions likely to be imposed?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The option available to the Govt, for bridging the Balance of Payments deficit ar_e export promotion, increased invisible earnings' through tourism pomotion and private remittance, effective domestic demand management, import containment and curtailment of budgetary deficit. "

(b) Credit from IMF is available to member countries under several facilities. Under the Stand by Arrangement, credit is available to members experiencing balance of payments difficulties in four tranches, each equal to 25 per. cent of the member's quota. Under the Extended Fund Facility, the annual access limit is 95 per cent and the triaitmial access limit is 280 per cent of the member's a quota. India's quota in the IMF is SDR 2. 2 billion. The exact quantum of accommodation under any facility and the accompanying conditional'ies. are the subject matter of decision of the IMF Board.

Remedial measures for preventing booth capturing

*70. SHRI BEKAL UTSAHI: DR. RATNAKAR PANDEY:

Will the Minister of LAW AND JUSTICE be pleased to state- the remedial measures Governmert propose to take in the light of video film on booth capturing recently • telecast on Doordarshan?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND IUSTICE (SHRI DINESH GOSWAMI): Government is conscious of the strong public opinion both on the menace of booth capturing and its prepetrators. Government, in consultation with the Election Commission, are examining various steps far amending the election law to provide 'for more stringent provisions. and also for strengthening the administrative machinery. The Government will have also discussions with the leaders of political par-, ties in Parliament before the proposals are finalised.

671. [Transferred to the 26th Decern-ber, 1989]

Legislation regarding electoral reforms

, *72. SHRI M. A. BABY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether any legislative proposal regarding electoral reforms to curb money, muscle power, and other malpractices in elections is being considered by Government; and

(b) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF. THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Yes, Sir. The details are still being worked out.

Water famine

*73. SHRI ANAND SHARMA: DR. NARREDDY THULASI REDDY:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether Government's attention has been drawn to a recent report by the World Watch Institute, a Washington based research organisation stating that India is in for a major water famine during the 1990's. which could drastically affect food production and drinking water supply; and

(b) if so, what steps Government pro-pose to take to meet this eventuality?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b) A news item about the said report has been noticed. Action for procuring a copy of the report has been initiated.

674. [Transferred to the 26th Decern, ber, 1989]

मध्य प्रदेश में बन्द पड़ी कपड़ा मिलें

*75. श्री इत्सीत जोतीः क्या लस्त मंत्री यहवताने की कृपा करेंगे किः

(क) मध्य प्रदेश में इस समय कितनी कपडा मिलें बन्द पड़ी हैं;

(ख). ये मिलें कब से बन्द पड़ी हैं ग्रौर इन मिलों को फिर से चालू करने के लिए केन्द्रीय सरकार द्वारा क्या-क्या पहल की गयी है ; ग्रौ

(ग) इन मिलों के बन्द होने से कितने कर्मकार और कर्मचारी बेरोजगार हो गये हैं और उनको वैकल्पिक रोजगार देने के लिये क्या कदम उठाये जा रहे हैं?

वस्त्र मंत्री और ताथ में खादा प्रसंस्करण उद्योग नंत्राजन का स्रतिरिक्त प्रभार (श्री (श्ररद यादव) : (क) दिनांक 31-10-1989 क्री स्थिति के स्रनुसार मध्य प्रदेश में दो सूती/मानव निमित्त रेशा वस्त्र एकक बन्द पड़े थे, इनके नाम हैं : मैसर्स हो: टैक्सटाइल्स लििटिड, यूनिट 1 स्रीर मेंसर्स हो: टैक्सटाइल्स लििट यूनिट-2 (राय बहादुर कन्हैया लाल मंडारी मिल्स), इन्दौर ।

(ख) ये दोनों मिलें दिनांक 6-6-1986 से बन्द पड़ी हैं। सरकार ने एक नोडल एजेंसी स्थापित की थी. जिसका कार्य रूग्ण वस्त्र मिलों की ग्रर्थक्षमता की जांच करना ग्रीर इसके द्वारा ग्रर्थक्षम पाई गयी मिलों के संदर्भ में पुनर्वास पैकेज तैयार करना ग्रौर उसे कार्यान्वित करना था । नोडल एजेंसी

ने होप टैक्सटाइल्स लि० के दोनों एककों की जांच की थी ग्रौर इन्हें गैर-ग्रर्थक्षम पाया । ग्रौद्योगिक वित्तीय पूर्नानर्माण बोर्ड इन मिलों के मामलों की जांच रुग्ण ग्रौद्योगिक कम्पनी (विशेष प्रावधान) ग्रधिनियम, 1985 के प्रावधानों के तहत कर रहा है ग्रौर ग्राशा है कि ग्रगर संभव हुग्रा, तो इसे फिर से चालू करने के लिये उपयुक्त सुधारात्मक एवं उपचारा-त्मक उपाय किये जायेंगे.।

to Questions

(ग) इन मिलों के बन्द हो जा ने से 2,636 कामगार वेरोजगार हो गये हैं। राज्य सरकार को सलाह दी गई है कि प्रभावित कामगाों के पूनवांस के लिये उपाय किय जायें ग्रौर ऐसे सहायता देने के कामगारों को लिये वस्त्र कामगार पुनर्वास निधि योजना के तहत सुविधायों का भी लाभ उठाया जाये ।

Abandoning of the Gandha Martian Bauxite mining project

*76. SHRI BASUDEB MOHAPATRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that • Bharat Aluminium Company Limited has decided
• to abandon the Gandha Mardan Buxite mining project at Sambalpur in Orissa;

(b) if so, what are the reasons therfor; and

(t) what amount has been spent on the project till the date of its closure?

THE MINISTER OF STEEL AND MINES WITH THE ADDITIONAL CHARGE OF THE MINISTRY OF LAW . AND JUSTICE (SHRI DINESH GOSWAMI): (a) The question of abandoning the project is under consideration of Government.

(b) The work on the Gandha Mardan Bauxite Project of BALCO has been at a standstil since December, 1985, due to agitation and continue! resistance by sections of the local population. The State